

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/30/2016
NAME OF THE PETITIONER(S) : N.Kannan
NAME OF THE RESPONDENT(S) : Sri Selvanarayana Packaging P Limited & 8 others
UNDER SECTION : 235, 237, 397, 398, 399, 402, 403 and 406 r/w Sch XI

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

R. SIVA KUMAR

1, 2, 3 and 5



Sandeep Kumar.

Counsel for.
Petitioner



for

Harishankar Mani

P. Sri Vishnu

ORDER

Counsel for petitioner present. Counsel for R1, R2, R3 & R5 and R2 in person are present. Counsel for petitioner stated that they are now intending to make a fresh proposal for settlement between the parties. Counsel for petitioner is directed to furnish the proposal to the other side in advance. Both the counsel are directed to report the status of the compromise by the next date of hearing. Put up on 16.10.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)

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